



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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January 11, 2021

Directions under Section 35 A read with Section 56 of the Banking Regulation Act, 1949 (AACS) – Kolikata Mahila Co-operative Bank Limited, Kolkata - Extension of Period of Directions.

Reserve Bank of India, in public interest, had issued Directions to Kolikata Mahila Co-operative Bank Limited, 8D Krishna Laha Lane, Kolkata - 700012, West Bengal in exercise of its powers vested in it under Sub-Section (1) of Section 35 A read with Section 56 of the Banking Regulation Act, 1949 (AACS) from the close of business on July 09, 2019 as modified from time to time which was last extended upto January 09, 2021. Reserve Bank of India has now, in public interest, further extended the Directions for a period of three months from January 10, 2021 to April 09, 2021. A copy of the Directive is displayed at bank's premises for perusal of the public.

The issue of the above Directions by Reserve Bank of India should not per se be construed as cancellation of banking licence. The bank will continue to undertake banking business with restrictions till its financial position improves. Reserve Bank of India may consider modifications of these Directions depending upon circumstances from time to time.

Press Release: 2020-2021/920

(Yogesh Dayal)
Chief General Manager